

ITEM NO.1001

SECTION II-D

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(CrI.) No.70/2026 in T.P.(CrI.) No.824/2024

COMMANDER (RETD.) ANGSUMAN OJHA

PETITIONER(S)

VERSUS

RAKESH DADWAL & ORS.

RESPONDENT(S)

FOR ADMISSION

Date : 25-02-2026 This petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

By Circulation

Upon perusing the papers, the Court made the following  
O R D E R

1. The Review Petition is dismissed in terms of the signed order, which is placed on the file.
2. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN)  
COURT MASTER (SH)

(ANU BHALLA)  
COURT MASTER (NSH)